

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:437  
ANSWERED ON:07.05.2012  
FELLING OF TREES  
Dhruvanarayana Shri R.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has taken note of large scale felling of trees in forest areas, including National Parks and Sanctuaries.
- (b) if so, the details thereof during the last two years and the current year, State-wise.
- (c) whether bamboos in the restricted area of Bandipur Tiger Reserve are being axed for organising fair etc.
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to avoid such situation in future?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. 437 due for reply on 7.5.2012 regarding Felling of Trees.

- (a) No, Sir. No large scale felling of trees in forest areas including National Parks and sanctuaries has been reported in the country.
- (b) Question does not arise.
- (c) &(d) Yes, Sir. As per the report of Karnataka State, seven Bamboo culms were cut illegally in Bandipur Tiger Reserve by a group of villagers from Hongalli in Maddur Range of Bandipur Tiger Reserve on 01-04-2012 during a fair at Basaveshwara Temple. The bamboo culms were used for giving support to the chariot, which is the age old practice by the devotees of Basaveshwara Temple.
- (e) Steps are being taken by the Government of Karnataka to prevent recurrence of such incidents in future.